GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:179
ANSWERED ON:09.03.2015
CNG FILLING STATIONS
Ray Dr. Ravindra Kumar;Somaiya Dr. Kirit

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to open more CNG filling stations on ownership basis as well as on franchise model in the country including in Mumbai and in other parts of the country;
- (b) if so, the details of the existing CNG filling stations set up on petrol pump premises/proposed to be set up in the country, Statewise including Jharkhand;
- (c) whether there is heavy rush at various CNG filling stations due to low pressure of CNG and if so, the steps taken by the Government in this regard particularly in Mumbai; and
- (d) the steps taken by the Government to provide efficient customer services and infrastructure at various CNG filling stations in the country including in Mumbai and other areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 179 TO BE ANSWERED ON 09.03.2015 REGARDING CNG FILLING STATIONS.

(a)& (b): At present, City Gas Distribution (CGD) network entities can set up Compressed Natural Gas (CNG) filling stations in their respective Geographical Areas (GAs). Under the Petroleum and Natural Gas Regulatory Board (PNGRB) Act,2006, PNGRB grants authorization to entities for development of CGD networks in the specified GA. At present, 23 CGD entities are operating in 47 GAs in the country. These CGD entities make their own plans to set-up CNG filling stations in their respective GAs on ownership basis as well as on franchise basis based on their techno-commercial consideration.

The State-wise details of existing CNG filling stations is at Annexure-I.

- (c)& (d): Yes, Madam. There is occasional heavy rush at CNG filling stations due to following reasons:
- i) Low pressure availability of gas from ONGC at gas receiving terminal.
- ii) Due to characteristics of CNG dispensing facility.
- iii) Waiting time during peak hours.
- iv) Requirement of checking the compliance plate for validity of CNG cylinder as per Gas Cylinder Rules, 2004.

In order to provide efficient customer sendees and to reduce the occasions of heavy rush at CNG filling stations, following services/infrastructure are provided:-

- i) ONGC/GAIL increase the inlet supply pressure for maintaining requisite pressure at CNG stations.
- ii) Deployment of dedicated manpower per filling nozzle for CNG dispensing.
- iii) Deployment of traffic marshal for better queue management.
- iv) Provision of payment through credit/debit card machines.
- v) Display of names and contact number of persons responsible in case of customer's grievances.